

ITEM NO.8

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.437/2018

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 02-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.  
Mr. Nikhil Nayyar, AOR  
Mr. N. Sai Vinod, Adv.  
Mr. Dhananjay Baijal, Adv.  
Ms. Smriti Shah, Adv.  
Mr. Divyanshu Rai, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter in the first week of August, 2018.

(Chetan Kumar)  
A.R. -cum-P.S.

(H.S. Parasher)  
Assistant Registrar

Signature Not Verified

Digitally signed by  
DEEPAK GUJRALANI  
Date: 2018.07.02  
17:07:30 IST  
Reason: